NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.A. No. 131/(MAH)/2017

CORAM:

0

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.02.2017

NAME OF THE PARTIES: M/s. Wise Trading And Advisory Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

S. No. NAME DESIGNATION SIGNATURE

With M Gutter A. R

(CA)

<u>Order</u> <u>CSA No.131/230-232/NCLT/MB/MAH/2017</u>

Company Application is allowed and disposed of. Vide separate order.

At request of the Petitioner, this Bench hereby appoints M/s. R.N. More & Associates, Chartered Accountants, on a remuneration of ₹10,000 (Rupees Ten thousand only) to assist the Official Liquidator to file his Report.

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-V. NALLASENAPATHY Member (Technical)